

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 983 OF 2017 IN
DFR NO. 3862 OF 2017 &
IA NO. 973 OF 2017**

Dated: 20th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Photon Suryakiran Pvt. Ltd.	Appellant(s)
Vs.		
Gulbarga Electricity Supply Company Limited & Anr.	Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee
Ms. Pallavi Rao
Ms. Anu Shrivastava

ORDER

**IA NO. 973 OF 2017
(*Appln. for urgent listing*)**

For the reasons stated in the application, list the matter on **21.11.2017**. Application is disposed of.

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**